

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 225 OF 2016

Dated: 25th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**M/s Shree Cement Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Kumar Mihir
Counsel for the Respondent(s) : Mr. Ritesh Khare
Mr. Mohd. Azeem for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **01.08.2019 at 2.30 p.m.**

**(S.D. Dubey)
Technical Member**

Kt/pk

**(Justice Manjula Chellur)
Chairperson**